(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) 28 roller flour mills were in operation in Maharashtra State in the month of June, 1983.

(b) The Government of Maharashtra have been requesting for allotment of 50.000 tonnes of wheat per month for the roller flour mills since March, 1983.

(c) and (d) The allotment of wheat to the various States/Union Territories for roller flour mills is made from the Central Pool on a month to month basis in lump, taking into account the level of offtake during the previous years, overall availability of stocks in the Central Pool, the relative needs of roller flour mills and public distribution system and other related factors. The Government of Maharashtra is at present being allotted a quantity of 30,300 tonnes of wheat per month for roller flour mills.

Rice Quota, for Maharashtra

463. SHRI VITHALRAO MADHAV-RAO JADHAV:

SHRI VISHVAJIT PRITHVIJIT SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the demand of rice quota per month for Maharashtra;

(b) whether the demand is being met tiy the Central Government; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) Against their monthly demand for 75,000 tonnes of rice since March 1983, the Government of Maharashtra have been allotted 25,000 tonnes of rice per month. This is in addition to allocation of 60,000 tonnes of wheat for public distribution system. (c) Allocations of rice from the Central Pool to the various States/Union Territo-:.re made on a month to month basis, keeping in view the overall availability of stocks in the Central Pool, relative needs of the various States, market availability and other related factors. These allocations are oⁿly supplemental in nature to the open market availability.

Sugar Factories Projects

464. SHRI VITHALRAO MADHAV-RAO JADHAV:

SHRI VISHVAJIT PRITHVIJIT SINGH:

Will the Minister .of FOOD AND CIVIL. SUPPLIES be pleased to state:

(a) the number of projects of sugar fac tories lying with Central Government for want of clearance of licence;

(b) whether it is a fact that Government have been very strict in issuing licences for new sugar factories in Maharashtra on cooperative basis;

(c) if so, what are the reasons therefor; and

(d) whether Government propose to change the policy of licensing new sugar factories?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) 62 applications for establishing new sugar mills from various States of the country are under consideration of the Central Government.

(b) and (c) Licences are sanctioned after detailed scrutiny of techno-economic viability of proposals. The question of being strict or mild with any State, therefore, does not arise.

(d) Having crossed the mid way point of the Vlth Plan the review of the licensing already done and that required to be done in the remaining period, is being taken up by Govt, to ensure a balanced inter-regional growth and proper dispersal of new sugar units.